

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**25. C.A.(CAA)/277(MB)2022**

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2023**

**NAME OF THE PARTIES: - The Victoria Mills Limited**

**APPEARANCES: -**

**FOR THE PETITIONER** : Adv. Mruga H. Lalpuria

**FOR THE RESPONDENT** : Absent.

**Section: 230-232, Sec. 234 of the Companies Act, 2013.**

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**ORDER**

The matter is taken up through Physical Hearing on mentioning.

Heard the Counsel for the Petitioner. **Reserved for Orders.**

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**

**KISHORE VEMULAPALLI**  
**Member (Judicial)**